de-allocated due to unsatisfactory progress in development of coal block as per the prescribed milestones.

(c) and (d) Development of coal blocks involves a gestation period of 3 to 7 years for reaching the production stage and another two to three years for reaching the optimal production capacity. As per the guidelines, coal production from a captive coal block should commence within 36 months (42 months in case the area falls in forest land) in case of open cast mines and in 48 months (54 months in case the area falls in forest land) in case of underground mine, from the date of allocation. If a coal block is not explored, additional two years are allowed for detailed exploration and three months for preparation of geological report. So far 33 coal blocks have come into production. The responsibility of developing the coal block as per the prescribed guidelines and milestone chart attached with the allocation letter rests entirely with the allocattee company. The allocattees of coal blocks, who have not started production so far, are in various stages of obtaining statutory clearances and mining lease, preparing mining plan, acquisition of land, procuring machinery and equipment etc. for both mining as well as end-use project. Government periodically monitors and reviews the development of allocated blocks as well as end use plants by the allocattee companies in the review meetings. Further, an Inter-Ministerial Group (IMG) has been constituted on 21.06.2012 under the chairmanship of Additional Secretary (Coal) to review the progress of development of allocated coal/lignite blocks and associated end use projects of the allocattees. Appropriate action including de-allocation, deduction of Bank Guarantee are taken by the Government from time to time.

Cancelled coal blocks

- 639. SHRI NARESH AGRAWAL : Will the Minister of COAL be pleased to state:
- (a) whether Government has recently cancelled the allocation of any coal blocks;
- (b) if so, the details thereof and the reasons for cancellation of each coal block allocation;
- (c) whether this cancellation would have an impact on supply of coal for important industries and if so, the details thereof; and
 - (d) how Government plans to overcome this shortage of coal?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The details of the coal blocks de-allocated so far along with the reasons are given below:—

S1. No.	Name of the Company	Block allocated	Date of allocation	End- use	Date of de-allocation	Reasons for de-allocation
1	2	3	4	5	6	7
Ĩ,	Kalinga Power Corporation Ltd.	Utkal-A	10.08.1993	Power	02.07.2003	In view of the uncertainty of the power plant coming up and in view of the fact that more than 9 years had elapsed since allocation, the captive block Utkal-A was de-allocated. Ministry of Power supported the de-allocation.
2.	Talcher Mining Pvt. Ltd.	Utkal-B1	02.02.1996	Power	31.08.2003	No progress on arbitration case had taken place. No award was passed. In view of the fact that Orissa Government was keen on allocating the block to an integrated steel plant, the party agreed to de-allocation. Ministry of Power supported the de-allocation.
3.	Lloyds Metal & Engineers Ltd.	Takli-Jena- Bellora (North)	29.05.1998	Sponge Iron	23.06.2003	In view of the lack of satisfactory progress in the project for which the block was allocated for the past five years despite all reasonable time being given to the party, it was decided to de- allocate the block.

1	2	3	4	5	6	7
3(a).	Central Collieries Pvt. Ltd.	Talki-Jena- Bellora (South)	29.05.1998	Sponge Iron	03.11.2004	As reported by the Coal Controller that the allocattee was violating the terms and conditions of allocation letter and mining lease, the Revisional Authority in Ministry of Coal declared the mining lease void on 03.11.2004.
4.	Garuda Clays Ltd.	West of Umaria	24.05.2004	Cement	Sept.,'06	In view of the tardy progress of the development of block and also company's unwillingness to develop West of Umaria coal block, Ministry of Coal decided to de-allocate the West of Umaria coal block.
5.	Shree Radhe Industries Ltd.	Panchbahani	06.09.2005	Sponge Iron	Sept.,'06	Company has not taken any action to develop the Panchbahini coal block and also conveyed their willingness to surrender Panchbahini coal block. Ministry of Coal decided to de-allocate the Panchbahini coal block.
6.	Gujarat Mineral Development Corp.	Jainagar	02.08.2006	Power	2008	GMDC surrendered the block. Subsequently, it was de-allocated.
7.	Damodar Valley Corporation	Kasta (East)	03.03.2005	Power	May, 2009	Due to close monitoring by the Government, the allocattee surrendered the block.

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8.	Binani Cement Ltd.	Datima	05.09.2008	Cement	27 04.2010	No progress made, it was decided to de-allocate the block.
9.	Murli Industries and Grace Industries	Lohara (East)	27.06.2008	Steel	17.05.2010	No progress made, it was decided to de-allocate the block.
10.	Maharashtra State Mining Corp. Ltd.	Agarzari	25.07.2007	Commercial	28.06.2010	No progress made, it was decided to de-allocate the block.
11.	Rashtriya Ispat Nigam Ltd.	Mahal	09.12.2005	Steel	07.03.2011	The company surrendered the block due to difficult geo-mining conditions.
12.	Rashtriya Ispat Nigam Ltd.	Tenughat- Jhirki	10.09.2008	Steel	07.03.2011	-do-
13.	Bhatia International Ltd.	Warora West (North)	20.02.2007	Sponge Iron	30.05.2011	No progress made, it was decided to de-allocate the block.
14.	Andhra Pradesh Power Generation Corporation Ltd.	Ansettipalli	20.02.2007	Power	30.05.2011	No progress made, it was decided to de-allocate the block.
15.	Andhra Pradesh Power Generation Corporation Ltd.	Punukula- Chilaka	20.02.2007	Power	30.05.2011	No progress made, it was decided to de-allocate the block.
16.	Andhra Pradesh Power Generation Corporation Ltd.	Pengedappa	29.05.2007	Power	30.05.2011	No progress made, it was decided to de-allocate the block.

Written Answers to

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1	2	3	4	5	6	7
17.	Shree Baidyanath Ayurved Bhavan Pvt. Limited	Bhandak (West)	27.11.2003	Power	31.05.2011	No progress made, it was decided to de-allocate the block.
18.	National Thermal Power Corporation Ltd.	Chhati Bariatu	25.01.2006	Power	14.06.2011	No progress made, it was decided to de-allocate the block.
19.	National Thermal Power Corporation Ltd.	Kerandari	25.01.2006	Power	14.06.2011	No progress made, it was decided to de-allocate the block.
20.	National Thermal Power Corporation Ltd.	Chhati Bariatu (South)	25.07.2007	Power	14.06.2011	No progress made, it was decided to de-allocate the block.
21.	National Thermal Power Corporation Ltd.	Brahmini	25.01.2006	Power	14.06.2011	No progress made, it was decided to de-allocate the block.
22	National Thermal Power Corporation Ltd.	Chichro Pastimal	25.01.2006	Power	14.06.2011	No progress made, it was decided to de-allocate the block.
23.	Jharkhand State Electricity Board	Banhardih	02.08.2006	Power	14.06.2011	No progress made, it was decided to de-allocate the block.
24.	Damodar Valley Corporation	Saharpur Jamarpani	25.07.2007	Power	14.06.2011	No progress made, it was decided to de-allocate the block.

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25.	West Bengal Power	East of	27.02.2009	Power	21.10.2011	WBPDCL surrendered the block. Subsequently,
	Development Corporation	Damagoria				it was de-allocated.
		(Kalyaneshwari)			
26-27	Fieldmining and Ispat	Chinora and	08.10.2003	Sponge	15.11.2012	No substantial progress in development of coal
	Limited	Warora	55,15, 2 552	Iron	110.111.2012	block.
		Southern Part				
15000				2274		
28.	Domco Private Limited	Lalgarh	08.07.2005	Pig	22.11.2012	No substantial progress in development of coal
		North		Iron		block.
29.	Electrosteel Castings Limited,	North	13.01.2006	Sponge	22.11.2012	No substantial progress in development of coal
	Pawanjay Steel & Power	Dhadu		Iron/		block.
	Limited, Jharkhand Ispat			Captive		
	Pvt. Ltd., Adhunik Alloys			Power		
	and Power Ltd.			Plant		
30.	Bhushan Steel Limited,	New	13.01.2006	Sponge	23.11.2012	No substantial progress in development of coal
	Adhunik Metaliks Ltd.,	Patrapara		Iron/		block.
	Deepak Steel & Power Ltd.,			Captive		
	Adhunik Corporation Ltd.,			Power		
	Orissa Sponge Iron Ltd.,			Plant		
	SMC Power Generation Ltd.,					
	Sree Metaliks Ltd. Visa					
	Steel Ltd.					

Unstarred Questions

Written Answers to

[4 MARCH, 2013]

1	2	3	4	5	6	7
31.	Rungta Mines Limited, Sunflag Iron & Steel Ltd.	Choritand Tailaya	14.05.2008	Sponge Iron/ Sponge Iron	22.11.2012	No substantial progress in development of coal block.
32.	Bihar Sponge Iron Limited	Macherkunda	05.08.2008	Sponge Iron	22.11.2012	No substantial progress in development of coal block.
33.	Maharashtra Seamless Ltd. Dhariwal Infrastructure (P) Ltd., Kesoram Industries Ltd.	Gondkhari	21.11.2008	Sponge Iron/ Sponge Iron/ Cement	15.11.2012	No substantial progress in development of coal block.
34.	Electrotherm (India) Limited, Grasim Industries Ltd.	Bhaskarpara	21.11.2008	Sponge Iron/ Cement	15.11.2012	No substantial progress in development of coal block.
35.	IST Steel & Power, Gujarat Ambuja Cements Ltd., Lafarge India Pvt. Ltd.	Dahegaon Makardhokra IV	17.06.2009	Steel & Sponge Iron/ Cement/ Cement	15.11.2012	No substantial progress in development of coal block.

36.	Himachal EMTA Power Ltd., JSW	Gourangdih ABC	10.07.2009	Power / Power	23.11.2012	No substantial progress in development of coal block.
37.	SKS Ispat & Power Limited	Rawanwara North	29.05.2007	Sponge Iron	15.11.2012	No substantial progress in development of coal block.
38	Chhattisgarh Mineral Development Corporation Limited	Shankarpur Bhatgaon-II & Extn.	25.07.2007	Commercial Mining	30.11.2012	No substantial progress in development of coal block.
39.	Orissa Mining Corporation	Utkal-D	19.12.2003	Commercial Mining	30.11.2012	No substantial progress in development of coal block.
40.	Assam Mineral Development Corporation Ltd., M/s. Meghalaya Mineral Development Corporation Ltd., M/s. Tamil Nadu Electricity Board and M/s. Orissa Mining Corporation Ltd.	Mandakini B	25.07.2007	Power	05.12.2012	No substantial progress in development of coal block.
41.	Gujarat Mineral Development Corp. & Pondicherry Industrial Promotion Development Corp. Ltd.	Naini	25.07.2007	Power	10.12.2012	No substantial progress in development of coal block.

Written Answers to

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Unstarred Questions

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1	2	3	4	5	6	7
42.	Gujarat Power Corp. Ltd., Kerala State Electricity Board & Odisha Hydro Power Corp.	Baitarni West	25.07.2007	Power	10.12.2012	No substantial progress in development of coal block.
43.	Madhya Pradesh State Mining Corporation Ltd.	Semaria/ Piparia	25.07.2007	Commercial Mining	15.01.2013	No substantial progress in development of coal block.
44.	Jharkhand . State Mineral Development Corporation Ltd.	Rabodih OCP	25.07.2007	Commercial Mining	30.01.2013	No substantial progress in development of coal block.
45.	Jharkhand State Mineral Development Corporation Ltd.	Patratu	25.07.2007	Commercial Mining	30.01.2013	No substantial progress in development of coal block.
46.	Jharkhand State Mineral Development Corporation Ltd.	Pindra- Debipur- Khaowatand	02.08.2006	Commercial Mining	30.01.2013	No substantial progress in development of coal block.
47.	Jharkhand State Mineral Development Corporation Ltd.	Latehar	02.08.2006	Commercial Mining	30.01.2013	No substantial progress in development of coal block.

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Out of the above mentioned de-allocated blocks, two coal blocks namely Utkal B-I and Utkal-A have been again allocated. Three coal blocks, namely, Brahmini, Chichro Pastimal and East of Damogaria (Kalyaneshwari) have been assigned to Coal India Limited. The de-allocation of five coal blocks namely, Chatti Bariatu, Chatti Bariatu South, Kerandari, Banhardih and Saharpur Jamarpani has been withdrawn.

- The impact of de-allocation of coal blocks on supply of coal cannot be (c) assessed.
 - Does not arise in view of reply given at (c) above. (d)

Production and procurement of foodgrains in Assam

- SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- the detailed quantity of rice as well as other foodgrains produced in Assam and quantity procured by Food Corporation of India (FCI) during the last three years and till date;
- whether it is a fact that rice produced in that State gets least priority during (b) procurement by FCI in comparison to other States;
 - (c) if so, the details thereof and the reasons therefor; and
- (d) the details of measures being taken by Government for upgradation of quality of rice produced in that State and for its marketing?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The details of rice produced and procured and the details of wheat and coarsegrains produced in Assam during the last three years and current year is given below. There is no procurement of wheat and coarsegrains by Food Corporation of India (FCI) in Assam:—

(in lakh tonnes)

Sl. No.	KMS	Quantity of Rice Produced	Quantity of Rice Procured	Quantity of Wheat Produced	Quantity of Coarsegrains Produced
1.	2009-10	43.35	0.08	0.63	0.17
2.	2010-11	47.36	0.16	0.52	0.17
3.	2011-12	45.16	0.23	0.60	0.18
4.	2012-13	47.68	0.04*	0.57	0.17

^{*}As on 27.02.2013.